

Thursday, the 20th February, 2020

(From 11.00 A.M to 04.25 P.M.)

1. Obituary References

The Hon'ble Speaker made references to the passing away of the following:-

1. Chaudhary Khursheed Ahmed, Ex-MLA of Joint Punjab;
2. Shri Raj Kumar Gupta, Ex-M.L.A;
3. Shri Ashwini Kumar Chopra, Senior Journalist;
4. Shri Gurdev Singh, Freedom Fighter;
5. Shri Darbara Singh, Freedom Fighter;
6. Dr. Dalip Kaur Tiwana, Great Punjabi Writer;
7. Dr. Jaswant Singh Kanwal, Great Punjabi Writer;
8. Smt. Lachi Bawa, Punjabi Singer; and
9. 4 Children died in School Van incident at Longowal on 15.02.2020.

The Hon'ble Speaker paid rich tributes to the aforesaid great personalities and innocent children. Besides this, the Hon'ble Speaker also paid homage to Shri Aman Brar, Senior Journalist of News 18. Besides this, on being requested by Sardar Bikram Singh Majithia, to include the names of 4 children died in school van incident at Longowal on 15.02.2020 Simarjit Singh (5 years), Sukhjot Kaur (6 years), Navjot Kaur (5 years) and Aaradhya (6 years), on being proposed by Sardar Sukhjinder Singh Randhawa, Jails Minister to include the names of the people died in firecracker explosion in Tarn Taran and on being requested by Sardar Kultar Singh Sandhwan, M.L.A to include the name of Shri Dalbir Singh, Writer and Journalist from Khanna also in today's list of condolence resolutions, the Hon'ble Speaker included their names as well in the list of obituary references.

The Hon'ble Speaker informed the House that condolence messages would be sent to the bereaved families of the departed personalities and innocent children.

The House stood in silence for two minutes as a mark of respect to the memory of the departed.

2. Short Adjournment of the House

After paying tributes, the Hon'ble Speaker adjourned the House as a mark of respect till 12.00 P.M.

3. Questions

(a) Starred Questions:

Total no. of questions on the order paper	Answered	Not put	Postponed	Answered under Rule 38	No. of Supplementaries
20	12	03	-	05	22

(b) Unstarred Questions: 19

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4. **Welcome Announcement by Hon'ble Speaker**

The Hon'ble Speaker informed the House about the presence of Sardar Daljit Brar, Manitoba Legislative Assembly, Canada and his son in the House and welcomed them on behalf of the entire House.

5. **Announcement by Hon'ble Chief Minister regarding Behbal Kalan and Bargari issue**

"The issue of Behbal Kalan, Bargari was going on since long. There were contradictions, someone moved to court, someone else to another court. We had initiated its investigation. The previous Government before us had handed over this case to C.B.I. Then C.B.I also filed a closure report in the lower court. Thereafter, C.B.I moved the case to Supreme Court that this matter should be looked at by them. Today, it is a matter of pleasure that whatever was the decision of the House, it has been upheld by the Supreme Court. C.B.I has lost the case. Now, we will do whatever will be possible to reach its logical end."

6. **Announcement by the Hon'ble Speaker**

(i) **Regarding Panel of Chairmen**

The Hon'ble Speaker made an announcement under Rule 13(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) regarding nomination of the following Members to serve on the Panel of Chairmen:

1. Sardar Harpartap Singh
2. Sardar Gurkirat Singh Kotli
3. Shrimati Sarvjit Kaur Manuke
4. Sardar Gurpartap Singh Wadala

7. **Announcement by Secretary**

The Secretary laid on the Table of the House a statement showing the details of the bills passed by the 15th Vidhan Sabha during its Tenth (Special) Session, which have since been assented to by the Governor.

8. **Calling Attention Notices**

1. Professor Baljinder Kaur, M.L.A. and Shri Jai Krishan Singh, M.L.A. drew the attention of the Government towards installation of Electricity poles on farmer's land from Balanwali Thermal Plant to Talwandi Sabo refinery by P.S.T.C.L Company.

(No. 1)

The Chief Minister gave a reply.

2. Master Baldev Singh, M.L.A, Shri Budh Ram, M.L.A. and Sardar Kulwant Singh Pandori, M.L.A. drew the attention of the Government towards closure of 1300 Government Primary Schools by the State Government.

The School Education Minister gave a reply.

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(No. 2)

3. Master Baldev Singh, M.L.A., Sardar Manjit Singh Bilaspur, M.L.A. and Sardar Kulwant Singh Pandori, M.L.A. drew the attention of the Government towards discontinuation of supply of free medicines to patients in the Government Hospitals by the Punjab Government.

(No. 3)

The Health and Family Welfare Minister gave a reply.

9. Short adjournment of the House

The Hon'ble Speaker adjourned the House for lunch from 1.35 P.M. to 2.30 P.M.

10. First Report of the Business Advisory Committee

The Hon'ble Speaker presented the First Report of the Business Advisory Committee in the House regarding the business to be transacted by the Punjab Vidhan Sabha from 21st February, 2020 to 4th March, 2020.

The following motion as moved by the Finance Minister was put to the vote of the House and carried:-

"That this House agrees with the recommendations contained in the First Report of the Business Advisory Committee."

Sardar Kultar Singh Sandhwan, M.L.A. took part in the discussion on the Report and spoke for 01 minute.

11. Presentation of Reports

The Member of Committee of Privileges (Shri Amrinder Singh Raja Warring) presented the following fifth/sixth/seventh Interim Reports of the Committee of Privileges regarding privilege issues raised by:-

- i) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against President, Shiromani Gurdwara Parbandhak Committee;
- ii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, M.L.A.;
- iii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, M.L.A.;
- iv) Sardar Kulbir Singh Zira, M.L.A against Sardar Simarjeet Singh Bains, M.L.A; and
- v) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Shri Pawan Kumar Tinu, M.L.A.

12. Resolution

Sardar Hardyal Singh Kamboj, M.L.A., Indian National Congress Party moved the following resolution in the House and while moving the resolution he spoke for 09 minutes:-

"This House recommends to the State Government to prepare a master plan to build sufficient and safe buildings for Government Primary and Elementary Schools in the State and sanction special funds for this purpose and also rope in the interested NRIs in this social project."

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The following Members took part in the discussion on the resolution and spoke for the time as mentioned against their names:-

1. Shri Aman Arora, Aam Aadmi Party	09 minutes
2. Shri Nathu Ram, Indian National Congress	11 minutes
3. Doctor Sukhwinder Kumar, Shiromani Akali Dal	14 minutes
4. Shri Budh Ram, Aam Aadmi Party	17 minutes
5. Sardar Kuljit Singh Nagra, Advisor/ Chief Minister	17 minutes
6. Prof. Baljinder Kaur, Aam Aadmi Party	09 minutes
7. Sardar Harpartap Singh, Indian National Congress	09 minutes
8. Sardar Harinderpal Singh Chandumajra, Shiromani Akali Dal	03 minutes

The Hon'ble Deputy Speaker occupied the Chair of the House from 02.47 P.M. to 04.25 P.M.

The House, then adjourned till 02.00 P.M. on Monday, the 24th February, 2020.

CHANDIGARH:
THE 20th February, 2020

SHASHI LAKHANPAL MISHRA,
SECRETARY.

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